

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

C.P. No. 65/241-242/NCLT/AHM/2017

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.09.2017**

Name of the Company: Kusum B Kumar & Ors.
V/s.
Sterling Greenwoods Ltd & Ors.

Section of the Companies Act: Section 241-242 of the Companies Act, 2013

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Ankit Shah	Adv.	Petitioner	Ankit
2.	Navin Pahwa, Sr Adv with Natasha Sutaria for Thakkar & Pahwa, Adv.	Sr Adv Adv	Respondents	Natasha

ORDER

Learned Advocate Mr. Ankit Shah present for Original Petitioners. Learned Senior Advocate Mr. Navin Pahwa with Learned Advocate Ms. Natasha Sutaria present for Original Respondents no. 1 to 8. None present for other Respondents.

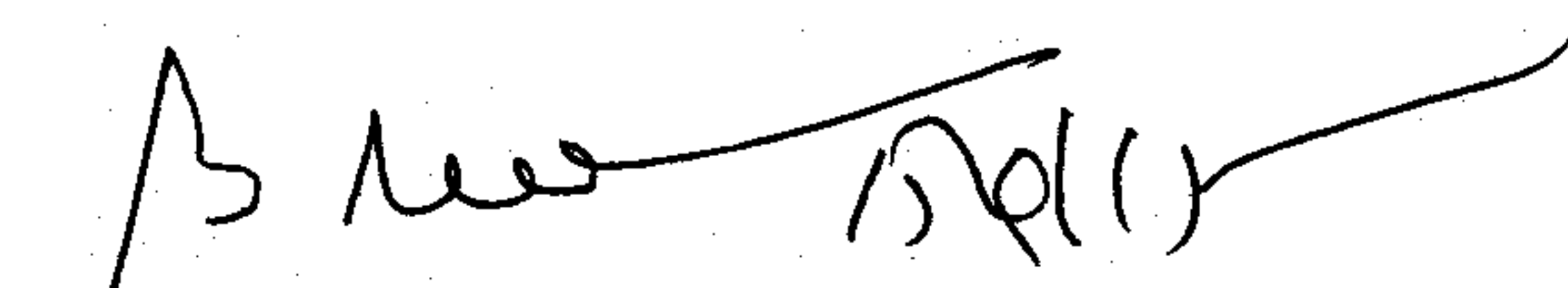
Additional affidavit of Respondents no. 1 to 8 filed.

Rejoinder of the petitioner on the additional affidavit filed.

At request of Learned Counsel for petitioner.

The interim order dated 09.05.2017 shall continue till next date of hearing from this date onwards.

List the matter on 10.10.2017.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 15th day of September, 2017.